

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 14.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 249/16	TP 97/17	For hearing	433( e)	Inter freight Forwarders Pvt. Ltd. Mumbai Vs Karuturi Global Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Lakshmi Menon for C.K. Nandakumar - Law Chambers (9880073412)	Petitioner	Lakshmi
2.	Aiyappa K.G. (9008937130)	Respondent	Aiyappa

**ORDER**

Counsel for Petitioner is present. Counsel for Respondent is also present. Both the Counsels requested for adjournment. List it on 17/01/2018.

  
**Member (T)**

  
**Member (J)**